

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 431
IA/223/ND/2024 in CP/159/PB/2021

IN THE MATTER OF:

Rajesh Rajpal & Ors.	...	Applicant
Versus		
M/s. Rajpal Polytex Pvt Ltd & Ors.	...	Respondent

Under Section 241-242

Order delivered on 09.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Sharad Rajwanshi a/w Adv. Ankita Sharma
For the Respondent	: Adv. Ankit Singhal, Adv. Samyak Jain, Adv. Preetpal Singh, Adv. Soumya Swaroop for R-2 & R-3

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **27.08.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)